NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 265/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES:

Phulchand Export Pvt. Ltd.

V/s.

Mono Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

8 Grinish Thomas Adv. for Applicant Dehal Kornik Add for Ropold

SIGNATURE

ORDER
TCP No.265/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.2.2018.

" Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)